

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 137626/2018,137627/2018,137628/2018, in Petition(s) for Special
Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

Date : 28-02-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.2 but none has
entered appearance.

Last opportunity is granted to respondent No.1 for filing
counter affidavit within four weeks.

Registry to process the matter for listing before the
Hon'ble Court after completion of period of four weeks whether
counter affidavit is filed or not as further opportunity stands
declined.

ANIL LAXMAN PANSARE
Registrar